

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

M. A. No. 35/2024/EZ

IN

ORIGINAL APPLICATION NO.85/2019/EZ



In The Matter of:

Dwaipayan Sengupta

... Applicant

Versus

Union of India & Ors.

... Respondent(s)

COMPLIANCE IN THE FORM OF AFFIDAVIT ON BEHALF OF THE RESPONDENT, THE EXECUTIVE ENGINEER, BARASAT HIGHWAY DIVISION NO.1, PW (ROADS) DIRECTORATE, (PWD) GOVERNMENT OF WEST BENGAL.

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Filed by

*Sibojyoti Chakrabarti*

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

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IN

ORIGINAL APPLICATION NO.85/2019/EZ

Sl. NO. 346 of 25

In The Matter of:

Dwaipayan Sengupta

... Applicant

BEFORE THE NOTARY PUBLIC  
AT BIDHANNAGAR  
DIST.-NORTH 24 PARAGANAS

Versus

Union of India & Ors.

... Respondent(s)

COMPLIANCE IN THE FORM OF AFFIDAVIT ON BEHALF OF THE RESPONDENT, THE EXECUTIVE ENGINEER, BARASAT HIGHWAY DIVISION NO.1, PW (ROADS) DIRECTORATE, (PWD) GOVERNMENT OF WEST BENGAL.

I, Sri Rana Taran, Son of Mati Lal Taran, aged about 49 years, by faith: Hindu, by occupation- Government Service, presently posted as Executive Engineer, Barasat Highway Division No.1, PW (Roads) directorate, Government of West Bengal, under Public Works Department, Government of West Bengal having its office at 'PurtoBhawan' (3rd Floor), Room No. 308, Bidhannagar, P.S-Bidhannagar (North) Kolkata:700091, do hereby solemnly affirm and state as follows:-

1. That I am presently posted as Executive Engineer, Barasat Highway Division No.1, PW (Roads) directorate, Government of West Bengal,

09 JAN 2025

under Public Works Department, Government of West Bengal and I have received Copy of Solemn Order and also copy of original application from the Learned State Advocate engaged in the instant matter. I made myself acquainted with the facts and circumstances of this case and am competent to affirm this affidavit.



2. That this Compliance Affidavit is being filed in compliance and obedience to the Solemn Order dated 27.09.2024 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

3. That in paragraph 4, of the Solemn Order dated 27.09.2024 passed in the instant M.A. Application by the Hon'ble Tribunal this compliance affidavit is being filed.
4. That in compliance to the Solemn Order a Work Order dated 01.03.2023 has been issued by the office of the Superintending Engineer, Eastern Highway Circle, P.W. (Roads) Directorate, Salt lake City, for maintenance, beautification work of the existing Nayanjuli and construction of embankment, walking pathway, Bio Diversity Park from Bangur to Dum Dum Park of Kazi Nazrul Islam Avenue (VIP) Road, under Barasat Highway Division No.-I, in the district of North (24) Parganas being Project ID: PD222369885S000.

Photocopy of the Work Order dated 01.03.2023 has been issued by the office of the Superintending Engineer, Eastern Highway Circle, P.W. (Roads) Directorate, Salt lake City is annexed herewith and marked with the letter 'R-1'.

5. That accordingly the Work Order has been completed and the embankments on both sides of the khal with Biodiversity Park / Tree avenue and a walking path all along with boundary of the water line of the Nayanjuli Khal as a beautification project has been completed.

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Photographs of Bio-Diversity Park are collectively annexed herewith and marked with the letter 'R-2'.



6. The deponent craves leave of this Hon'ble Tribunal to file supplementary affidavit with respect to any other matter as may be directed by this Hon'ble Tribunal.
7. That the statements made in the above paragraphs are true to my knowledge and belief from the records available in the office and the rest are my respectful submissions before this Hon'ble Tribunal.
8. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice.

Identified by me

*Sibojyoti Chakrabarti*  
Advocate  
State of West Bengal  
09/01/2025

*Rana Taran*

Deponent  
Executive Engineer  
Barasat HW Divn. No.-1  
P.W. (Roads) Dte.  
Govt. of W.B.

*S. Chaudhuri*  
S. CHAUDHURI  
★ NOTARY ★  
GOVT. OF INDIA  
Regd. No.-6584/08  
Bidhannagar Court  
Dist.-North 24 Pgs.

09 JAN 2025



VERIFICATION:

I, the deponent herein do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information as per records available in the office of the Public Works department, Government of West Bengal and I believe that nothing material has been concealed there from.

Verified at Kolkata on the 09<sup>th</sup> Day of January, 2024.

Identified by me

*Sibajyoti Chakrabarti*  
Advocate

State of West Bengal

09/01/2025

*Rana Taran*

Deponent

Executive Engineer  
Barasat HW Divn. No.-I  
P.W. (Roads) Dte.  
Govt. of W.B.

*S. Chaudhuri*

S. CHAUDHURI  
★ NOTARY ★  
GOVT. OF INDIA  
Regd. No.-6584/08  
Bidhannagar Court  
Dist.-North 24 Pgs.

09 JAN 2025

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Annexure-2-1

**GOVERNMENT OF WEST BENGAL**  
OFFICE OF THE SUPERINTENDING ENGINEER  
EASTERN HIGHWAY CIRCLE  
P.W. (ROADS) DIRECTORATE  
PURTA BHAVAN, SALT LAKE  
1ST FLOOR, ROOM NO- 104 & 105  
KOLKATA- 700 091

Ph. No.: (033) 2337-6164 Email:- [ehwcpwrdc@gmail.com](mailto:ehwcpwrdc@gmail.com)

Memo. No: 244 -1N/1

Date: 01.03.2023

To, <b>M/S R.B. Construction,</b> 112/G/1, Shyam Abasan, R.N. Tagore Road, P.O. & P.S.-Berhampore, Dist.- Murshidabad, Pin- 742101(W.B)	Estimated Amount Put To Tender: Rs. 7,22,39,223.00 Contractual rate: 9.01 % Below Tendered Amount: Rs 6,57,30,469.00
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Sub.: "Maintenance, Beautification work of the existing Nayanjuli and Construction of Embankment, Walking Pathway, Bio Diversity Park from Bangoor to Dumdum Park of Kazi Nazrul Islam Avenue (V.I.P. Road) under Barasat Highway Division No.- I in the District of North 24 Parganas., Project ID :- PD222369885S000".

- Ref.: 1) eNIT No- 15(SI No-1) of 2022-2023 of the Superintending Engineer, Eastern Highway Circle, P.W(Roads)Directorate . Tender ID: 2023\_WBPWD\_441445\_1.  
2) Memo No-163(5)-CE(R)/SOUTH, Dated-16.02.2023 of the Chief Engineer (South Zone), P.W(Roads)Directorate.  
3) This office memo no;189-1N/1,dated:17.02.2023 (LOA)

**WORK ORDER**

Dear Sir(s),

Your offered rate for the above mentioned work @ **9.01 % (Nine Point Zero One percent) Below** than the specified Priced Schedule for the work amounting to **Rs. 6,57,30,469.00 ( Rupees Six Crore Fifty Seven Lakh Thirty Thousand Four Hundred and Sixty Nine)** only is hereby accepted by me for and on behalf of the Governor for the State of West Bengal subject to the condition that there will be no provision for Arbitration, Price Adjustment, Escalation, Mobilization advance and Secured Advance as per condition of the NIT.

The tender for the work has been numbered as **40 of 2022-2023** of the Superintending Engineer, Eastern Highway Circle, P.W. (Roads) Directorate.

As per condition of the tender clause, you are requested to please send your technical personnel attached to your firm assigned for the above job to the Executive Engineer, Barasat Highway Division No-I with programme of works (Bar Chart) for approval of the same.

You are also requested to please take up the work immediately as per approved Bar Chart in consultation with the Executive Engineer, Barasat Highway Division No I with required machinery as per condition of the contract. Time for completion of the job is **270 (Two Hundred and Seventy) days** and the time will be counted on and from **09.03.2023**

You are also requested to please note that this Work Order is being issued subject to the condition that you are to produce necessary Labour License after obtaining the same from the appropriate authority under Contract Labour (Regulation & Abolition) Act, 1970 and the rules and orders issued there under time to time as per stipulation under Clause Sec.C-31 of Special Terms and Conditions of your contract.

Labour welfare Cess and necessary taxes will be deducted from bills as per prevailing Government rates in force.

Enclosure Copy of Price Schedule

Yours faithfully,

  
SUPERINTENDING ENGINEER  
EASTERN HIGHWAY CIRCLE

Contd. Page No.(2)..

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Memo. No. 244-1(3)/ 1N/1

Page No.(2)

Date:01.03.2023

Copy forwarded to:

1. The Sabhadhipati, North 24-Parganas Zilla Parishad for his/her kind information  
Encl: One copy of Priced Schedule
2. The Hon'ble M.P, Barasat Parliamentary Constituency for his/her kind information.  
Encl: One copy of Priced Schedule
3. The Hon'ble M..L.A, Bidhannagar Assembly Constituency for his/her kind information.  
Encl: One copy of Priced Schedule

Sd/- S. Bhattacharjee

SUPERINTENDING ENGINEER  
EASTERN HIGHWAY CIRCLE

Memo. No: 244- 2(2)/ 1N/1

Date:01.03.2023

Copy forwarded to:-

1. The Chief Engineer, Head Quarter, P.W. (Roads) Directorate for favour of his kind information
2. The Chief Engineer, South Zone, P.W. (Roads) Directorate for favour of his kind information.

Sd/- S. Bhattacharjee

SUPERINTENDING ENGINEER  
EASTERN HIGHWAY CIRCLE

Memo. No. 244- 3(5) /1N/1

Date:01.03.2023

Copy forwarded for his/her kind information:

1. The Pr. Chief Commissioner, Income Tax, West Bengal & Sikkim
2. The Commercial Tax Commissioner/Labour Commissioner, West Bengal, 2<sup>nd</sup> M.S. Building Floor, Nizam Palace, Kolkata-700020
3. The Secretary, Vigilance Commission, West Bengal
4. The Audit Officer, A.G. (Economic & Revenue Sector audit), West Bengal, 3<sup>rd</sup> MSO Building (5<sup>th</sup> Floor), C.G.O. Complex, Sector-I, Salt Lake, Kolkata-700 064 /
5. The District Magistrate, North 24-Parganas.

Sd/- S. Bhattacharjee

SUPERINTENDING ENGINEER  
EASTERN HIGHWAY CIRCLE

Memo. No. 244- 4(2) /1N/1

Date:01.03.2023

Copy forwarded to:

1. The Executive Engineer Barasat Highway Division -I for information and necessary action.  
Encl: i)One copy of Priced Schedule,ii)Copy of Technically Sanction Estimate(PDF Copy)
2. The Assistant Engineer, Baguiati Sub-Division for information.  
Encl: i)One copy of Priced Schedule,ii)Copy of Technically Sanction Estimate(PDF Copy).

Sd/- S. Bhattacharjee

SUPERINTENDING ENGINEER



Bio Diversity park from Bangur to Dumdum Park



**Bio Diversity park from Bangur to Dumdum Park**



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GOVERNMENT OF WEST  
BENGAL.

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

Email: [subho.advocate@gmail.com](mailto:subho.advocate@gmail.com)

(M): 9007035534.